

Declaration of Assets and Liabilities

Year 2021-2022

I, SITA KUMARI, son/daughter/wife of Lata Sagalal Kumar
 aged 43 years, belonging to Bihar Vikram Sahu
 service and presently working as office attendant (Canteen) Bihar Vikram Sahu
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000/-	Sagat Kumar	Ravi Kumar	Govind Kumar	Rohit Kumar
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4000/- S.B.I	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)		10-gm 50,000/-	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Tv 34 inch		Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sita Kumari

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (a) / Department (a)	Amount outstanding as on 30.06.2022
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	8,50,000/-	8,50,000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

माता कुमारी

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CSSPK0959C A/c 10839480636	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PAN No. :- PTS-BLA-1115

Gender :- Female (M/F)

Date of Birth :- 12/02/1977 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Vidhan Sabha Patna 2
(Full Name e.g. B.A.S. Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District :- Patna -2

I hereby declare that the above details are true to the best of my knowledge and belief.

Roll No 3 2143 5261 8408

Signature :- सीता कुमारी

Name of Employee :- सीता कुमारी

Designation :- Asst. Attended (Clear)

Department :- Bihar Vidhan Sabha Patna 1

Place :- Patna

Date :- 14/2/2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.